BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CRP No. 48 of 2013

19.02.2014

The matter is adjourned on the request of Ms R Paul, the learned counsel for the petitioner on the ground that Mr. K Paul, the leading counsel is not well.

Mr. P Nongbri, the learned counsel for the respondent is present.

List this matter after 3(three) weeks.

JUDGE

V Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C) No. 333 of 2012

19.02.2014

The matter is adjourned on the request of Ms. A Kharkongor, the learned counsel on the ground that the leading counsel Mr. R Kar is still under treatment.

Mr R Gurung, the learned GA is present.

List this matter after 3(three) weeks.

JUDGE

V Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C) No. 14 of 2013

19.02.2014

Mr. R Jha the learned counsel for the petitioner is not present before the Court.

Mr. SC Shyam, the learned senior CGC is present.

List this matter after 3(three) weeks.

JUDGE

V Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C) No. 189 of 2011

19.02.2014

The matter is adjourned on the request of Mr. SA Sheikh, the learned counsel on the ground that Mr. A Khan, the learned counsel for the petitioner is not well.

Mr. HS Thangkhiew, the learned senior counsel is not present.

On behalf of the State is represented by Mr. H Kharmih, the learned GA.

Mr. VGK Kynta, the learned senior counsel suggested that the matter may be fixed on 7.03.14.

List this matter on 7.03.14.

JUDGE

V Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C) No. 321 of 2012

19.02.2014

Heard Mr. LR Das, the learned counsel for the petitioner who informed the Court that the matter is under the process of compromise and prayed that the matter may be fixed after 4(four) weeks to which Mrs. S Bhattacharjee, the learned GA has no objection.

List this matter after 4(four) weeks as prayed for.

JUDGE

V Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C) No. 330 of 2012

19.02.2014

The matter is adjourned on the request of Ms R Paul, the learned counsel for the petitioner on the ground that the leading counsel Mr. K Paul is not well.

Mrs. S Bhattacharjee, the learned GA and Ms Connie, the learned counsel appearing for on behalf of Mr. RB Pradhan, the learned Standing counsel for MTDC are present.

List this matter after 3(three) weeks.

JUDGE

V Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C) No. 338 of 2012

19.02.2014

List this matter on **20.02.14** on the request of Mr R Gurung, the learned counsel for the petitioner.

Mr S Sen Gupta, the learned GA is present.

List it accordingly.

JUDGE

V Lyndem